

1. Click on Make “ Make Payment “ button to proceed for paying the application fee.

6	For SBI Payment Portal	Make Payment
SC/ST have to pay Rs 100/- (Rupees One Hundred Only)..		
Others have to pay Rs 200/- (Rupees Two Hundred Only).		

2. Candidates shall read and understand “ Guidelines for payment carefully” and Under “ ONLINE SBI PAYMENT PORTAL” candidates shall enter correct “ Application Number and Captcha”. Click on go button to proceed further making payment.

**KARNATAKA JUDICIARY
RECRUITMENT MANAGEMENT SYSTEM
Prl. District and Sessions Court, RAICHUR**

Home 02/01/2019

Karnataka Judiciary Online Recruitment, Prl. District and Session Court, RAICHUR.

Guidelines for Mode of Payment
Payment is to be done through State Bank iCollect. Payment of modes are to be accepted like Net Banking (SBI Account Holder only), Credit/Debit Cards of SBI and other Banks also and Challan Form are to be generated SBI online only and submit challan to SBI Branch only.

a. By Clicking MAKE PAYMENT button, page will direct to ONLINE STATE BANK COLLECT Payment. Select Payment Category as ONLINE RECRUITMENT.
Fill up the details such as Name, Application Number, Date of Birth, appropriate fees amount and other details display on page.

a. Please do not leave any extra spaces before, in-between or After the Application No.
b. Please note First three characters should be alphabets in capitals. ie., **RCR**
c. From 4th to 7th characters should be numerical. ie., **1901**
d. From 8th to 10th characters should be alphabets in capitals. ie., **STG**
e. Remaining from 11th to 16th characters should be numerical. ie., **000001**
For Examples **RCR1901STG000001** (Total 16 characters)
f. After entering all the information in the page, by Clicking on Submit button. Your entered details will be displayed, verify the details and click on Confirm button.
Page will be directed to selection of payment mode - that is Netbanking, Credit/debit card or challan, Screen. Select your payment mode and complete the payment and save receipt for your future reference.

Online Generation for CHALLAN Form.
If you are paying fee through challan, click on SBI BRANCH under other PAYMENT MODES button. Challan will be generated in PDF format with your fee details by the website. Save the Challan by clicking on link Pre-Acknowledgement Form in PDF
Print the challan, fill other details such as denomination and remit the amount to the nearest SBI- State Bank of India Branch. After payment keep depositor copy for your reference.
Please note the State Bank Collect Reference Number for your reference and SBI Bank has to be Confirm the transaction status of the payment made.
Note. Prl. District and Session Court, RAICHUR does not take any responsibility of transaction failure or data entry mistakes (Application Number) or Double payments.
Once Payment is made, Fee will not be refunded under any circumstance.

ONLINE SBI PAYMENT PORTAL
Application Number :

Enter the text
as shown in the image

GO

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Best viewed with Fire fox 16 with a resolution of 1024 x 768.

3. Candidates shall click and Agree to the terms and conditions of SBI Bank Collect and Click on “Proceed” button as shown in the below figure .



The screenshot shows the SBI State Bank Collect website. At the top, there is a navigation bar with the SBI logo and "State Bank Collect". Below this is a banner with the text "STATE BANK COLLECT A MULTI-MODAL PAYMENT PORTAL" and an image of a laptop displaying "PAYMENT ONLINE".

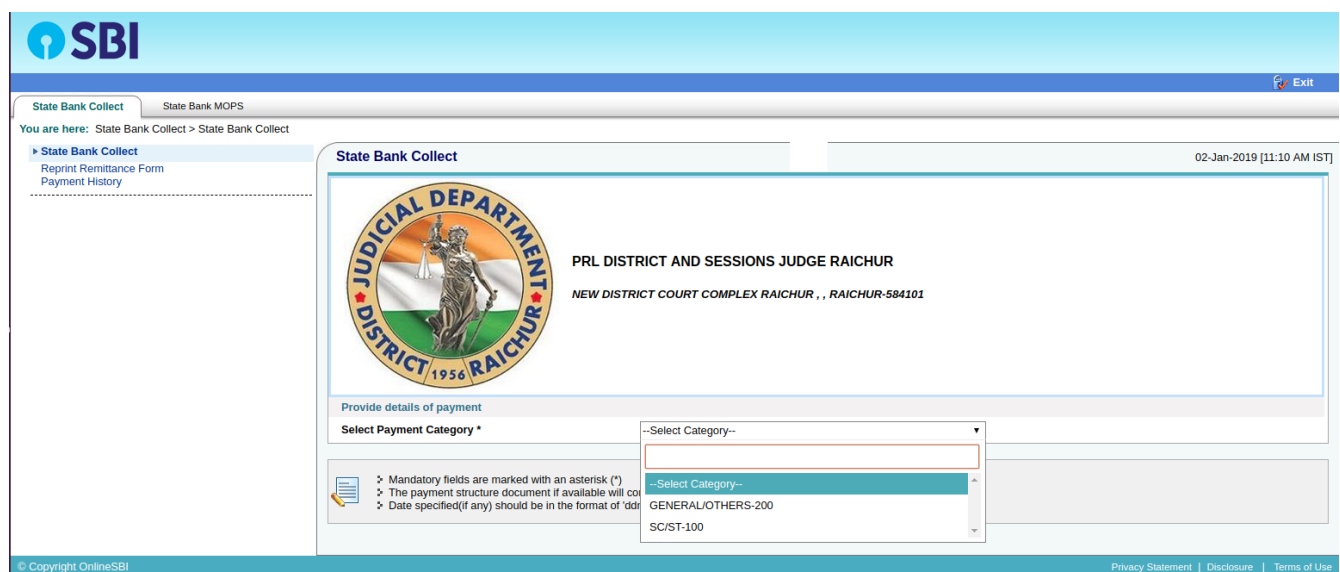
Below the banner, there is a "DISCLAIMER CLAUSE" section. It includes a checkbox that is checked, with the text "I have read and accepted the terms and conditions stated above. (Click Check Box to proceed for payment.)". A "Proceed" button is located below the checkbox.

Below the "Proceed" button, there is a "Terms Used:" section. It lists several terms and conditions:

- ▶ **Corporate Customer:** Firm/Company/Institution (F/C/I) collecting payment from their beneficiaries.
- ▶ **User:** The beneficiary making a payment to F/C/I for the services/goods availed.
- ▶ Bank shall not be responsible, in any way, for the quality or merchantability of any product/merchandise or any of the services related thereto, whatsoever, offered to the User by the Corporate Customer. Any disputes regarding the same or delivery of the Service or otherwise will be settled between Corporate Customer and the User and Bank shall not be a party to any such dispute. Any request for refund by the User on any grounds whatsoever should be taken up directly with the Corporate Customer and the Bank will not be concerned with such a request.
- ▶ Bank takes no responsibility in respect of the services provided and User shall not be entitled to make any claim against the Bank for deficiency in the services provided by the Corporate Customer.
- ▶ The User shall not publish, display, upload or transmit any information prohibited under Rule 3(2) of the Information Technology (Intermediaries guidelines) Rules, 2011.
- ▶ In case of non-compliance of the terms and conditions of usage by the User, the Bank has the right to immediately terminate the access or usage rights of the User to the computer resource of the Bank and remove the non-compliant information.

At the bottom right of the disclaimer section, there is a link: "Click here to view the disclaimer clause in Hindi." with the text "डिस्क्लेमर क्लॉज हिंदी में देखने हेतु यहाँ क्लिक करें."

4. After click on “Proceed” button, The SBI Collect would be re-directed to “Prl.District and Sessions Judge Raichur” SBI Collect page as shown in the below figure. Select your Category for fees payment whether “ **General/Others or SC/ST** “.



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5. After selecting your category candidates should enter “Candidates Name” correctly as mentioned in online application page. Enter correct “Application number”, “Re-Enter Application Number”, “Date of Birth” as mentioned in online application page and the fee will be displayed as per your selected category. Candidates shall again enter the correct “Candidate Name”, “Date of Birth”, “Mobile Number” and enter the image as shown in the below figure. Click on “Submit” button to continue.

State Bank Collect 02-Jan-2019 [11:11 AM IST]

JUDICIAL DEPARTMENT DISTRICT RAICHUR 1956

PRL DISTRICT AND SESSIONS JUDGE RAICHUR
NEW DISTRICT COURT COMPLEX RAICHUR, , RAICHUR-584101

Provide details of payment

Select Payment Category *

Application No *

Re-enter Application No *

Applicant Name *

Date of Birth *

Application Fees * Fixed:Rs.100

Remarks

- 1.Success/ failure in payment has to be confirmed by the candidates themselves with SBI Branch.
- 2.If the candidate enters wrong/mismatch Application number and also for failure of payments, District Court Raichur is not responsible and no further communication is entertained.

Please enter your Name, Date of Birth (For Personal Banking) / Incorporation (For Corporate Banking) & Mobile Number. This is required to reprint your e-receipt / remittance(PAP) form, if the need arises.

Name *

Date of Birth / Incorporation *

Mobile Number *

Enter the text as shown in the image *

Mandatory fields are marked with an asterisk (*)

6. After clicking on “submit” button the payment confirmation page will be displayed. Ensure the details entered and click on “confirm” button as shown in the below figure.

State Bank Collect 02-Jan-2019 [11:17 AM IST]

State Bank MOPS

You are here: [State Bank Collect](#) > [State Bank Collect](#)

State Bank Collect

Reprint Remittance Form
Payment History

Verify details and confirm this transaction

Name PRL DISTRICT AND SESSIONS JUDGE RAICHUR

Category SC/ST-100

Application No RCR1901STG000001

Re-enter Application No RCR1901STG000001

Applicant Name THIMMA NAIK

Date of Birth 21/8/1988

Application Fees 100

Total Amount INR 100.00

Remarks

Please ensure that you are making the payment to the correct payee.

7. After clicking on “confirm” button , The below figure will be displayed for selecting “mode of payment” option. Candidate shall select the convenient mode of payment option to pay the fee.

The screenshot displays the State Bank MOPS (Multi Option Payment System) interface for selecting a payment mode. The interface is divided into two main sections: NET BANKING and CARD PAYMENTS. The NET BANKING section includes options for SBI (Bank Charges: 11.8) and Other Banks Internet Banking (Bank Charges: 17.7). The CARD PAYMENTS section includes a notice that the payment mode is not available between 23:30 hours IST and 00:30 hours IST, and options for State Bank ATM-cum-Debit Card (Bank Charges: Rs 0.0), Other Banks Debit Cards (Bank Charges: Rs 0.0), and Credit Cards (Bank Charges: Rs 12.98). Below these sections is an OTHER PAYMENT MODES section, which includes the SBI BRANCH option (Bank Charges: Rs 59.0). The State Bank Collect logo is visible in the top right corner.

8. Follow the procedure as prescribed by the bank to make payment through Net Banking and Card payment for downloading the State Bank Collect Challan form, click SBI Branch option under “Other payment mode”.

Note: Candidates shall note down the SB Collect reference number without fail for future purpose.

9. Click on pdf link **“Click here to save the pre acknowledgement form in pdf”** to download the challan form. Candidates shall pay the application fee in any of the SBI branches and Candidates shall secure the Depositor Copy of the Challan and Display the same to the authority without fail.